

Adoption of villages by PSEs for welfare programmes

37. SHRI ANANTRAY DEVSHANKAR DAVE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) how many public sector enterprises have adopted villages for welfare programmes, as minority communities are leaving particularly in Gujarat and in other States of the country;

(b) whether any village of Kutch District has been adopted by any public sector enterprise, as there are many villages where large number of minority communities are residing; and

(c) if so, what kind of facilities are being provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI RAMJI BHAI KATHIRIA): (a) to (c) Information relating to Social obligations including welfare programmes like adoption of villages etc. come within the purview of the PSEs concerned and such information is not centrally maintained. The information is being collected and will be laid on the Table of the House.

Reorganisation of units in Public Sector

†38. SHRI BARJINDER SINGH HAMDARD:
SHRI BALWANT SINGH RAMOOWALIA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government had constituted an Expert Committee under the Chairmanship of Shri N.J. Kurion, Principal Advisor, Planning Commission in order to give suggestions to reorganise the structure of industrial units functioning in the public sector;

(b) if so, whether the said Committee has submitted its report to Government;

(c) if so, the details of recommendations of the Committee; and

(d) the date on which these recommendations were received by Government, together with the scheme formulated for their implementation?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) A Study Group on Disinvestment in State PSUs under the Chairmanship of Dr. N.J. Kurian, Advisor, Financial Resources, Planning Commission has been constituted in the Planning Commission. The Study Group are to examine the suitability of the existing data base formats and update the data base on the investment made, cumulative and year-wise, in the State PSUs to study the performance pattern and management practices in these PSUs in terms of financial indicators and to study the reforms undertaken in these enterprises by respective State Governments including disinvestment in favour of private sector employees or other members of the general public.

(b) to (d) Study Group has submitted its interim report on 29.10.1999. This report outlines the issues and agenda to be covered by this Study Group in its substantive report.

PSUs in Himachal Pradesh

39. SHRI ANIL SHARMA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of Central Public Sector Units in Himachal Pradesh, district wise;

(b) the number of PSUs making profit/loss separately, unit wise;

(c) the reasons for their sickness, if any;

(d) the total number of workers in the sick PSUs, unit wise; and

(e) the steps Government have taken or propose to take for the revival of sick PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) to (e) As per available information, there is only one Central Public Sector Undertaking namely Nathpa Jhakri Power Corporation having its Registered Office in Himachal Pradesh at Shimla. The PSU is still under construction and therefore, the question of making profit or incurring loss or becoming sick does not arise.